

22.11.90 No Sitting for hearing in Court Nos,
the case is adjn to 31.1.91 for hearing.

31-1-91 No time left put up on 19.4.91
For hearing. ok
B.C.

19.4.91 Honble K. obayya - AM
Honble S. N. Madhav - JM

No one is present for the
Applicant. Shri Lalji Srinivas
for the Respondent is present.
Ht for hearing on 3.5.91.
J.M.

3.5.1991

Hon. Mr. Justice K. Math, J.C.
Hon. Mr. K. obayya, A.M.

Civil Misc. Application No. 849/91 taken up.
this is an application for dismissal of
the writ petition as infructuous or as
not pressed or withdrawn. Sri Mahesh
Gautam, Counsel for the applicant.
Says that the applicant does not press
for this application. Sri Lalji Srinivas
Counsel for the Respts. 1, 2 & 3 says that
he has no objection. Sri Ravi Varan
Advocate for Respondent No 4 opposes the
application for withdrawal. Having heard
the parties Counsel we see no reason why
~~the~~ the disposal of the petition
is not pressed. If the Respts 1, 2 & 3
consent. - 28